

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

17. C.P.(IB)-184(MB)/2022

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)
SMT ANURADHA SANJAY BHATIA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **29.11.2022**

NAME OF THE PARTIES: ESSAR STEEL MARKETING LIMITED.

SECTION 10 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Mr. Dweep Joshi, counsel appearing for the Petitioner is present through
virtual hearing.

At the request of the Counsel appearing for the Petitioner, list this matter on
15.12.2022 for hearing.

Sd/-
ANURADHA SANJAY BHATIA
Member (Technical)
//Vitthal//

Sd/-
H. V. SUBBA RAO
Member (Judicial)